

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-503
IB-334/ND/2020

IN THE MATTER OF:

Supernova Tech Craft Engineering Overseas Ltd
Vs.

....Applicant

Valtrom Technologies Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 17.01.2023

CORAM:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Amrita Mishra Adv, Adv Vishal Sharma

For the Respondent :

ORDER

Heard the arguments advanced by Counsels for both the parties. Order in this **matter is reserved.**

Both the Counsels are directed to file written arguments within a week.

Sd/-

Sd/-

(DR. BINOD KUMAR SINHA)
MEMBER (T)

(SHRI P.S.N PRASAD)
MEMBER (J)